

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 26/RP/2017 in Petition No. 85/TT/2015

- Subject** : Review Petition No. 26/RP/2017 seeking review of order dated 24.2.2017 in Petition No. 85/TT/2015.
- Date of Hearing** : 5.6.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
- Review Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : North Bihar Power Distribution Company Limited (NBPDC) and 6 others
- Parties present** : Shri Deep Rao, Advocate, PGCIL
Shri R. B. Sharma, Advocate, BSP(H)CL

Record of Proceedings

On the request of the learned counsel for PGCIL, the Commission adjourned the matter and decided to list it for hearing on 3.7.2018.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

